

*26.8.94*

Sr. No	Date	Orders
2	26.8.94	Adjourned to 30.8.94  VICE-CHAIRMAN <del>Q 4/8</del> MEMBER (ADMINISTRATIVE)
3	31.8.94.	Adjourned to 5.9.1994.  <i>Q 3/18</i> Member (Admn.)
4	5.9.94	Mr. D.N. Mishra learned Standing  Counsel submits that the petitioner has been granted the reliefs claimed by him in this application. Mr. B.P. Tripathy is present on behalf of the applicant and he agrees to this.  In view of the <del>stated</del> facts the application has become infructuous and is disposed of accordingly.  Inform the parties.

*Q 5/4*  
MEMBER (ADMINISTRATIVE)